MR. DEPUTY CHAIRMAN, i always try.

SHRI NIRMAL CHATTERJEE: You try to restrain but you fail in their case and succeed in  $_0$ ur case. That is all that I am submitting.

MR. DEPUTY CHAIRMAN: You don't know how many times I refused them. You can see the record.

SHRI NIRMAL CHATTERJEE: Maybe so far as they are concerned, you have rejected SO per cent of the cases and allowed 50 per eeat bi^t in our ca\* *yaa* a\*e rejecting even a reference.

## RE. ATTACKS ON MEMBERS OF PARLIAMENT

SHRI SURESH KALMADI (Maharashtra); Sir, my point is one on which I hope I will have the support of the whole House. This is about attacks on Members oi Parliament, especially about an attack on a Congress (I) Member, Shri Shanti Tyagi. He was shot at and since the last two or three months the assailant has not been traced. About 200 congress (I) people sat in demonstration in front of the District Magistrate about four or five days back but the District Magistrate did not have the courtesy to come and meet the demonstrators. I am very much surprised that the State Government is not taking the issue seriously. This being an attack on the life of a Member of Parliament, steps must be taken immediately to' trace the people behind it, the anti-social people behind it. I would expect you to direct the Government to make a statement on this matter.

SHRI S. W. DHABE (Maharashtra): The ruling party  $i_s$  not making demand for a statement.

## REFERENCE TO THE PUGHT OF HANDLOOM WEAVERS IN THE COUNTRY

MTBS JAYALALITHA (Tamil Nadu): Through you, Sir, I wish to draw the attention of the Government of India, Ministry of Commerce, Department of Textiles, to a matter of urgent public importance, concerning the plight af millions  $_0I$ handloom weavers all over the country.

The Government of India statistics reveal that crores of peopLj depend on the 30.5 Iakh handlooms in India for their livelihood. Handloom weavers in India at present suffer for want of continuous jobs and regular income, and they are unable *to* extricate themselves from the clutches of poverty.

A situation of accumulation of handloom stocks has resulted, on account of certain imbalances in the . textile policy of the Government ot India.

One of the main reasons for heavy stagnation of handloom goods is that the powerlooms flouting the Government laws, produce  $good_s$  on a large scale and sell them in the market at a cheaper rate. The powerloom goods are labelled as handloom goods and sold both in the domestic and foreign markets. Powerloom goods are exporter under the label of handloom goods.

To protect the handloom industry and to encourage million<sub>s</sub> of workers engaged in this profession as early as 1953, Rajaji, the then Prime Minister of the Madras Presidency moved a resolution which was unanimously adopted bi the State Assembly The resolution urged the Central Government to reserve certain specific varieties of doth like sarees and bordered dhoties exclusively for the handloom industry. This went unheeded hy the Centre. Again, in 1968. the then Chief Minister of Tamil Nadu Anna reiterated the same demand by adopting a similar resolution. This again was unheeded by the Centre. Again, when Dr. M.G.R. became the Chief Minister of Tamil Nadu, he reiterated the same demand before the then Prim Minister Shri Morarji Desai who also turned a deaf\* ear to this request In 1980, Dr. M.G.R. impressed upon the Prime

Minister Shrimati Indir<sub>a</sub> Gandhi the need to reserve certain items exclusively for the handloom industry.

During the last Budget session, the Union Industry Minister had an nounced that a suitable legislation reserving certain item<sub>s</sub> to  $b_e$  produced exclusively by the handloom secter would be brought on the Statute Book shortly. However, despite the Union Minister's announcement, such a legislation  $i_{s v}$ et to be enacted.

The most important  $_{a}$ nd justifiable and legitimate demand of the handloom sector is that powerlooms should not be permitted to weave cloth of more than 36 inches width. The Tamil Nadu Handloom weavers' Co-operative Society Ltd. has already submitted a memorandum to the hon Prime Minister Shrimati Indira Gandhi. One of the main demands included therein is that all lungispalayacot varieties with bi-colour yarns-Madras Checks. Bleeding Madras-real Madras handkerchief etc. should be reserved for the handloom industry, and a statutory ban should b<sub>e</sub> imposed on both powerloom mills and the powerloom sector preventing the manufacture of such items, except, of course, with the provision that they can do so only when they do not exceed 36 inches.

Sir, in Tamil Nadu, the State Government purchases handloom goods worth about Rs.25 crores. Similarly, in situation of stagnation' like this, the Central Government should also come to the rescue of the handloom weavers by issuing instructions to all the Central Departments. Defence Department, the Post & Telegraph Department, to purchase their requirements from the apex weavers' co-operative societies. And the apex weavers' co-operative societies should be exempted from participating in the tenders for supply of goods.

I appeal to the Central Government to expedite this legislation reserving certain items fepecifically for the handloom sector. Certain vested interests are engaging in intensive lobbying to prevent such a law being enacted. But, I submit that the welfare of miUiong of handloom weavers is mor<sub>e</sub> important than the prosperity of a few hundred millowners.

Therefore, I appeal to the Cnetral Government to  $tak_e$  a humanitarian view and expedite the passage of thi3 Bill.

## REFERENCE TO THE SHORTAGE OF SMALL COLNS AND NOTES IN DELHI

VISHWA BANDU GUPTA SHRI Through you, Sir, I would (Delhi): like to raise a very important matter with regard to the shortage of small coins in Delhi. Sir, the traders of Delhi are facing a lot of difficulties because of shortage of small coins and small notes. The Reserve Bank has not agreed to a local bank's request to distribute small coins to ease the situation. The traders in Delhi are fearing a much harder time on account of shortage of small coins and small notes. It is not only in Delhi but also in the rest of the country. The shortage of coins also creates an unfavourable image with the tourists who visit Delhi. People are resortof stamps, sweets\* ing to trading of small change. etc. in place The matter should be looked into by by the Currency Officer of the Reserve Bank of India to take immediate steps to solve the inconvenience to the public and to preserve the honesty of the trade and the traders.

## REFERENCE TO THE DEMAND FOR DECLARATION OF ALLAHA-BAD UNIVERSITY AS A CENTRAL UNIVERSITY

श्री सत्य प्रकाश मालवीय (उत्तर प्रदेश): मान्यवर, इलाहाबाद विण्व-विद्यालय देश के पुरात्तन विण्वविद्यालयों में से एक है । इसकी स्थापना सन 1887 में हुई थी ग्रीर ग्राज से 3 वर्ष बाद 1987 में इलाहाबाद विण्वविद्यालय